

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.244/2016  
RT CA(CAA) NO.112/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation and demerger between:

Ananat Raj Agencies Pvt.Ltd. and others

...Petitioner Company

Present: Mr. Atul V. Sood, with Mr.Vikas Garg, Advocates for petitioners  
Mr. Anand Chhibbar, Senior Advocate with Mr.Aanchit Oswal,  
Advocate for the Objecator M/s Lalea Trading Limited.

Mr.Aanchit Oswal has filed Memo of Appearance for the respondents. No time  
left. Adjourned for arguments to 30.05.2017.

— Sd/ —  
(Justice R.P. Nagrath)  
Member(Judicial)

May 26, 2017  
subbu